

(b) The plant will have a capacity for galvanizing 650 tonnes of steel per month.

(c) The entire quantity of steel required for fabrication of masts, etc. for electrification is being produced indigenously. Import of galvanized steel has been discontinued since 1960 and hence the question of saving in foreign exchange does not arise.

SETTING UP OF LARGE SCALE INDUSTRIES AT KANPUR

*307. SHRI SITARAM JAIPURIA: will the Minister of INDUSTRY AND SUPPLY be pleased to state the names of the centrally sponsored schemes for development of large-scale industries at Kanpur, and the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRY AND SUPPLY (SHRI BIBUDHENDRA MISRA): There are no centrally sponsored schemes under large scale industries for location at Kanpur.

GRANT OF FOREIGN EXCHANGE FOR REPLACEMENTS OF PLANTS

*316. SHRI ABDUL GHANI: Will the Minister of COMMERCE be pleased to state:

(a) the amount of foreign exchange granted to millowners for replacement of old plants in 1964-65 and in 1965-66 under development and modernisation scheme; and

(b) the names of the parties to whom it was given, the purpose and the amount allotted to each of them?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI S. V. RAMASWAMY): (a) and (b) All import licences are published in the Weekly Bulletin of the Chief Controller of Imports. It is not possible to prepare such a big statement for the entire industry, but if the hon. Member desires to know

about any particular mill or any particular project, I will be glad to furnish the details.

EXPORT OF IVORY GOODS

*317. SHRI A. D. MANI: Will the Minister of COMMERCE be pleased, to state:

(a) whether there was a fall in the export of ivory goods during the year 1963-64 from India; and

(b) if so, the reasons thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI S. V. RAMASWAMY): (a) Yes, Madam.

(b) The reasons are being enquired into.

REVISION OF PAY-SCALES OF SMs AND ASMs

*318. SHRI D. THENGARI: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that at the time of refixation of pay of Railway staff in C.P.C. scale from 1st January, 1947, they were given weightage at the rate of one increment for every three completed years of service;

(b) if so, the reasons for not granting similar weightage to SMs and ASMAs or revision of their pay-scales from 1st April, 1964; and

(c) whether any representation from SMg and ASMAs was received and if so, the action taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (DR. RAM SUBHAG SINGH): (a) Yes, Madam.

(b) The method of refixation of pay in the C.P.C. scales from 1st January 1947 does not ipso facto apply in each and every case of revision of pay scales.